

National Company Law Tribunal

Allahabad Bench

CP NO. 44/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: *Shyam Floor Mills Pvt Ltd*

SECTION OF THE COMPANIES ACT: U/S *381/399 of Companies Act, 1956*

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|---------------------|--------------------|-----------------------|------------------|
| <u>1.</u> | <i>RAKESH Kumar</i> | <i>Adm.</i> | <i>Relt</i> | <i>Rd</i> |
| <u>2.</u> | | | | |

CP No. 44/2016

Sri Rakesh Kumar, proxy for Suyash Agarwal. The Proxy of the OL is present.

Both the parties seek time for further argument in the present matter. The time is
granted.

The matter be listed on 8th September, 2017.

Sd/-

Sri H.P. Chaturvedi, Member (Judicial)

Dated: 11.08.2017

Typed by:
P.K. Jyoti